

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 111
(IB)-411(PB)/2019

IN THE MATTER OF:

Oriental Bank of Commerce	Petitioner
v.		
M/s. M.B Malls Pvt. Ltd.	Respondent

SECTION : UNDER SECTION 7 of the IBC, 2016

Order delivered on 29.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant :	Mr. Prashat Kumar, Mr. Ajay Sharma, Advs.
For the respondent:	Mr. Vijay Kr. Singh, Ms. Kanishka Prasad, Advs.

ORDER

Rejoinder be filed within five days with a copy in advance to the counsel for the respondent.

List for arguments on 20.05.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)